

18

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 12.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.30/BB/17	-	Admission	Rule-6 of IB	Innovation Healthcare Pvt. Ltd., Vs Vikram Hospital Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Uday Shankar Tssts 9482848179,	Counsel for Operational Creditor	<i>[Signature]</i>
2.	Madhushan. T	counsel for Respondent	<i>[Signature]</i>

Counsel for petitioner is present. M/s. Sharath & Associates have already filed vakalat for respondents.

For objections, list it on 18.08.2017.

*[Signature]*  
MEMBER (J)